## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/173/2016 NAME OF THE PETITIONER(S) : Raja Raja Varma Purushothaman NAME OF THE RESPONDENT(S) : M/s WW Shipping Agencies Private Limited & 6 others UNDER SECTION : 397/398 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM 1. N.P. Nijay kumar R. Prodeep Coursel for polition 2. G. PRABHAKARAN Lounsel to for MIS. S. RAMASUBRAMANIAM Respondent 1, 2, 4 to7 L. Petrokuw. Y ASSOCIATEC

## <u>ORDER</u>

Counsels for both the parties are present and prayed for adjournment to make final submissions. At request, time is enlarged. Put up on 17.01.2018 at 10.30 A.M.

MEMBER (JUDICIAL)

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